

No. PFG(1088)/2015-Ad.I
भारत सरकार/ Government of India
कारपोरेट कार्य मंत्रालय/ Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 26th November, 2018

ORDER

In pursuance of DoPT's order No.33/09/2018-EO(SM-I) dated 13.11.2018, Shri A. Asholi Chalai, CSS on his appointment as Joint Secretary, National Commission of Women, Ministry of Women and Child Development, is relieved of his charge of Joint Secretary(in-situ) in the Ministry of Corporate Affairs w.e.f. the forenoon of 26.11.2018, to enable him to take up his new assignment.


(Riazul Haque)

Under Secretary to the Govt. of India

1. Shri A. Asholi Chalai, CSS, Joint Secretary, Ministry of Corporate Affairs
2. PS to CAM/MOS
3. Office of Secretary/DGCoA/JS(AA)/ JS(GKS)/EA/ Adviser (Cost)/DDG/DIIs
4. JS(K)- being the Link Officer of JS(AC) will look after the work allotted to JS(AC) until further orders
5. Secretary, Secretariat of the Appointments Committee of the Cabinet, Department of Personnel & Training, North Block, New Delhi w.r.t. their Order No. 33/09/2018-EO(SM-I) dated 13.11.2018
6. Secretary, Ministry of Women & Child Development, Shastri Bhawan, New Delhi.
7. Member Secretary, National Commission of Women, Plot No.21, FC33, Jasola Institutional Area, New Delhi-110025.
8. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi
9. Cash Section/Vigilance Section/General Section
10. All other Officers/Sections in the MCA
11. NCLT/NCLAT/CCI/IEPF Authority/IBBI
12. All RDs/ROCs/OLs
13. Service Book of the Officer
14. e-Governance cell to place it on MCA website under the 'Transfer/Posting'
15. EMD Manager - Admn.I & II
16. Guard File